

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

3

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/61/2016
NAME OF THE PETITIONER(S) : Shri. T. Sathiah
NAME OF THE RESPONDENT(S) : Kothacheruvu Plantations & Industries Pvt Ltd and 4 Others
UNDER SECTION : 237(b)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

01. S. JAYARAGHAVAN

Counsel for Petitioner

[Signature]

ORDER

Counsel for Petitioner present. He has filed the affidavit sending notice to R3 along with postal receipt and track delivery report for effecting service on R3. Counsel for the Petitioner also submitted another affidavit along with notice, postal receipt in relation to the service ^{made} provided on R2. The same is placed on record. He submitted that he is awaiting for delivery report. Service on R3 is held sufficient. R3 is proceeded *ex parte*. Counsel for the Petitioner is directed to submit report in relation to the delivery of notice on LR's of R2. Put up on **24.08.2017 at 10.30 A.M.**

(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
ghk

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)